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Date: 28/11/2025

(2024) 11 NCDRC CK 0087

National Consumer Disputes Redressal Commission

Case No: Revision Petition No.1302 Of 2019

Abdul Gagoor APPELLANT

Vs

Jose K.V RESPONDENT

Date of Decision: Nov. 21, 2024

Acts Referred:

• Consumer Protection Act, 1986 - Section 21(b)

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Dileep Poolakkot, Shivam Sai, Sangeeth Mohan K

Final Decision: Disposed Of

Judgement